

Confirmation of Medical Officers G.D.O. II

6066. DR. A.U. AZMI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Medical Officers, G.D.O. II recruited through the U.P.S.C. in 1977 have not as yet been confirmed, although they have since completed two years probationary period;

(b) if so, the number of such G.D.Os and the reason therefor;

(c) how long it will take to confirm them; and

(d) the criteria laid down for confirming such persons recruited through U.P.S.C. when persons recruited to other All India Services through the U.P.S.C. are normally confirmed after completion of their probation of two years?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) Yes.

(b) 220

(c) and (d). The G.D.O. Grade II posts (junior class I scale) are initially filled against temporary vacancies. The confirmations in this Grade are affected after the officers have completed two years probation subject to availability of permanent vacancies. The officers appointed in 1977 will be considered for confirmation when permanent vacancies become available. The number of permanent vacancies is determined by conversion of temporary posts into permanent posts and taking into account the permanent posts which fall vacant due to normal wear and tear. All the Organisations which participate in the Central Health Service have been requested to complete the work of conversion of temporary posts into permanent ones in accordance with the Government instructions in the matter.

Unauthorised and Illegal Unloading of Steam Coal Wagons by Railway Ad- ministration

6067. SHRI RAMJIBHAI MAVANI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Morvi Roofing Tiles Manufacturers Association, Morvi (Gujarat) has written to the Chairman, Railway Board in connection with unauthorised and illegal unloading of steam coal wagons by Railway Administration on the 11th February, 1981;

(b) if so, the details thereof; and

(c) the action which has been taken thereon and the outcome thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) It was represented by Morvi Roofing Tiles Manufacturers Association, Morvi that 32 BOX wagons of coal loaded for them were unloaded by the Railways.

(c) Western Railway has informed the Railway Board that they intercepted 26 BOX wagons of coal and utilised them in various loco sheds on that Railway to avoid cancellation of train services. The coal loading zonal railway has already been advised to compensate them for this interception.

बम्बई सेंट्रल में विश्राम कक्ष

6068. श्रीमती ऊषा वर्मा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पश्चिम रेलवे के बम्बई सेंट्रल और दादर स्टेशनों, मध्य रेलवे के नागपुर तथा आगरा छावनी स्टेशनों तथा उत्तर रेलवे के लखनऊ और वाराणसी स्टेशनों के कुलियों की संख्या को ध्यान

में रखते हुए, वहां उपयुक्त तथा सुविधाजनक विश्राम-कक्षों का निर्माण किया गया है और यदि हां, तो उसके निर्माण पर कितना व्यय किया गया है ;

(ख) यदि नहीं, तो इसके क्या कारण हैं; और

(ग) लाइसेंसशुदा कुलियों को वर्दी देने और पर्यवेक्षण कार्य के लिए विभिन्न रेल विभागों द्वारा शुल्क के रूप में सैक्शनवार, कितनी राशि वसूल की जाती है और इस राशि को कहां और किस तरह खर्च किया जाता है तथा इस बारे में स्टेशनवार ब्यौरा क्या है ?

रेल संग्रहालय तथा संसदीय कार्य विभाग में उपसत्री (श्री मल्लिकार्जुन) : (क) लाइसेंसधारी भारिकों को विश्रामालय उपलब्ध नहीं कराये जाते ।

(ख) प्रश्न नहीं उठता ।

(ग) स्टेशन के महत्व के आधार पर लाइसेंसधारी भारिकों से प्रति मास एक रुपये से 6 रुपये तक लाइसेंस शुल्क लिया जाता है । यह राशि तथा इससे और अधिक पर्यवेक्षण तथा वर्दियों पर खर्च की जा रही है ।

Handling Rates to Railway Hammals

6069. SHRI GEORGE FERNANDES: Will the Minister of RAILWAYS be pleased to state:

(a) the handling rates paid to the Railway Hammals on various Railways;

(b) whether there has been a demand from the South Central Railway

Hammals' Federation for an increase in the handling rates;

(c) if so, the details thereof; and

(d) the Government's decision thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Handling rates vary from place to place and the payment to labour is made in some places on piece-rate basis, in others on wagon-load basis or on the basis of daily-rate per labour. On South Central Railway, they are paid on piece-rate basis, i.e., according to weight handled, at the rate of Rs. 6 per hundred quintals on Secunderabad and Hyderabad Divisions and Rs. 10/- per hundred quintals in Vijayawada Division.

(b) to (d). South Central Railway Hammals' Federation has represented for enhancement of the rate from Rs. 6/Rs. 10 to Rs. 21 per hundred quintals. The demand is under consideration of the South Central Railway.

Publicity Office of Delhi Transport Corporation

6070. SHRI RATANSINH RAJDA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) what is the composition of the Publicity Office being maintained by the Delhi Transport Corporation for publicity on its buses and other items;

(b) the total expenditure incurred on Publicity Office during the last three years, year-wise; and

(c) the total amount of revenue received by the Delhi Transport Corporation for publicity on its buses (back panels, side panels, complete bus), queue shelters and hoardings in its depots and colonies during the last three years, year-wise and item-wise?